OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI ORDER

Sh. Mohd. Shakeel Saidi System Analyst posted in Central District, Tis Hazari Courts, Delhi is hereby authorized as Nodal Officer, RTI Branch (Central) Tis Hazari Courts, Delhi, with immediate effect.

However, the correspondence with the Hon'ble High Court will be done only through the undersigned.

/23.7.22

(GIRISH KATHPALIA)

Principal District & Sessions Judge (HQs)
Delhi

No. 1308 | 55488 - 509

F.1(3)/Gaz/2022

7 3 1111 2027 Dated

Sub:- Authorization of Nodal Officer.

Copy forwarded for information & necessary action to:-

 The Registrar General, Hon'ble High Court of Delhi, New Delhi.
 The Officers concerned.
 The Sr.AO(J)/AO(J)/Branch In-charge, RTI Branch, IT Cell, Admin Branch (I,II&III) (Central) Tis Hazari Courts,The PS to the undersigned. (Central) Tis Hazari Courts, Delhi.

The Website Committee (English/Nindi), Tis Hazari Courts, Delhi.

6. The R&I Branch (Central) for uploading on LAYERS.

Principal District & Sessions Judge (HQs)

Delhi M